

Trusts (Admt.) Bill

the villages of Sonapat District, whose crops have been destroyed due to the hail-storm. Labourers in these villages dependent on cultivation for their livelihood should also be given financial assistance so that they could sustain themselves.

[English]

- (v) Need to look into the non-payment of minimum wages to the labourers in Uttar Pradesh, particularly in Mirzapur District

SHRI RAM PYARE PANIKA (Robertganj) : It is of great concern that in spite of the direct responsibility of the Central Government, minimum wages are not being paid to the labourers in Uttar Pradesh particularly in Mirzapur district. It is surprising that even the women workers are not getting wages as are being paid to the male workers and they are thus being discriminated resulting in great discontentment among the rural workers.

I, therefore, request the Minister of Labour to ensure that minimum wages are paid to the workers including women workers.

- (vi) Need to see-up Divisional Railway Headquarters at Badarpur junction.

SHRI SUDARSAN DAS (Karimganj) : To cater to the growing demands from different parts of the North-Eastern region, Ministry of Railways has linked up Tripura, Manipur and Mizoram on the rail line and incidentally all these railway connections would be centering Badarpur Junction of the N.F. Railway, with a view to decentralise, the Railway Administrative Head Quarters for effective operation. The Badarpur Junction be transformed into a Divisional Headquarters. At present this section is under the jurisdiction of Lumding N.F. Railway Division.

The distance between Badarpur and Lumding is 165 Km. and it takes even for a fast running express train 11 hours' time.

The current Railway Budget has brought up the issue of extension of Railways in these bordering States by

1990. It would be prudent for the Union Government to make necessary survey to ensure the feasibility of transforming the Badarpur Junction to a full-fledged Divisional Headquarter.

- (vii) Need to consider opening of another electrification office in the South

SHRI GOPAL KRISHNA THOTA (Kakinada) : The announcement of the Railway Minister that all railway lines will be electrified has been welcomed by all. With the work of electrification of the track, it is feared that the Headquarters located at Allahabad may not be convenient for electrification work in south and central India. The tenders for the stores and equipment required for electrification may not be given to the parties of south and central India as it may not be convenient to them to come to Allahabad time and again. I, therefore, urge upon the Ministry of Railways to consider opening of another office for electrification of the track in the south.

12.19 hrs.

STATUTORY RESOLUTION RE :
 DISAPPROVAL OF MAJOR PORT
 TRUSTS (AMENDMENT)
 ORDINANCE, 1988

AND

MAJOR PORT TRUSTS
 (AMENDMENT) BILL

[English]

MR. DEPUTY SPEAKER : Now, we will take up items 11 and 12 together. Prof. Soz is not here. Shri Janga Reddy.

SHRI C. JANGA REDDY (Hassan-konda) : I beg to move ;

"That this House disapproves of the Major Port Trusts (Amendment) Ordinance, 1988 (Ordinance No. 1 of 1988) promulgated by the President on the 28th January, 1988."